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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 103/NCLT/AHM/2017
With CA(CAA) No. 77/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company:

Hindprakash Tradelink Pvt Ltd.
Ahmedabad Chemicals Pvt Ltd.
(Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | SWATI SOPARKAR | ADVOCATE | PETITIONERS | Swati Soparkar |
| 2. | | | | |

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioners. None appeared for RD, ROC, Income Tax and OL.

Petitioner filed additional affidavit.

Proof of service of notice on statutory authorities filed.

Proof of publication.

Heard arguments of Learned Counsel for Petitioners.

Order reserved.

B M 9.10.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.